

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOs. 1348 & 1349 OF 2018 IN
DFR NO. 2748 OF 2018**

Dated: 14th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Teestavalley Power Transmission Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri
Mr. Ankit Saini
Mr. Abhishek Vats (Rep.)

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan

ORDER

Two weeks' time is granted to file affidavit of service.

List the matter on **29.11.2018.**

**(S. D. Dubey)
Technical Member**

mk/js

**(Justice Manjula Chellur)
Chairperson**